



**Honourable Shri Justice Vijay Chhaganlal Daga**

***M.A.(Eco.), B.Com., LL.B.***

**1999 - 2011**

Justice Vijay Chhaganlal Daga, M.A(Eco), B.Com, LL.B. was born on February 18, 1949. He was employed with the National Insurance Company of New Zealand Limited from 1967 to 1969 and discontinued due to closure of its Nagpur Branch and was employed with the Central Bank of India from 1969 to 1972 from where he resigned to join the legal profession. He was enrolled as an Advocate on June 21, 1972. He practiced in the High Court Bench at Nagpur in Civil, Constitutional, Labour, Service, Company, Taxation, Central Excise and Arbitration matters and specialised in Civil, Constitutional, Labour and Service Laws. Functioned as Standing Counsel for various Government organisations. He was appointed as an Additional Judge of the Bombay High Court on December 13, 1999 and a permanent Judge on December 2, 2000. Retired on February 18, 2011.